

Special Tax for Tourists

*988. **Shri Subodh Hansda:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have any proposal under consideration to allow free movement of special taxis for tourists in the various States without paying any extra tax; and

(b) if so, when this will come into operation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Under a new provision made recently in the Motor Vehicles Act of 1939, special permits can be granted by a Regional Transport Authority to public service vehicles carrying tourists, by virtue of which they can move freely in other regions or States so long as they display a special distinguishing mark. In October 1957, the Conference of State Transport Commissioners/Controllers held at Mussoorie unanimously recommended that under this provision State Governments should allow unrestricted movement of taxis and other vehicles chartered by tourists without the levy of any extra tax. The State Governments have been asked to implement this recommendation.

All India Road Development Plan

*989 { Shri Ram Krishan:
Sardar Iqbal Singh:
Shri Bhakt Darshan:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 464 on the 25th February, 1958 and state;

(a) whether the Committee of Chief Engineers, which was appointed to revise the 'Nagpur Plan' and to add new highways to the list of national highways, has since completed its work;

(b) if so, whether a copy of the revised plan would be laid on the Table;

(c) the steps being taken to implement the Plan; and

(d) if the reply to part (a) above be in the negative, the reasons for delay?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) and (c). Do not arise.

(d) The Committee has prepared a draft Plan which is now being examined by the general body of the Chief Engineers and is expected to be finalised shortly.

Korba Power Station, Madhya Pradesh

*990. **Shri V. C. Shukla:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are considering any proposal for extending the power capacity of the Korba Power Station in Madhya Pradesh, over and above 90,000 kW; and

(b) if so, the broad details of the proposal and the capital out-lay involved?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Planning Commission have not agreed to the proposal of the Madhya Pradesh Government to include the Korba Thermal Power Station Extensions, in the Second Five Year Plan.

(b) It was proposed to instal 2 x 60,000 kW generating sets at an estimated cost of Rs. 14 crores.

Road Accidents in Delhi

*991. { Shri D. C. Sharma:
Shri Kunhan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Road accidents in Delhi are on the increase;

(b) the total number of accidents during 1958 so far;

(c) the number of fatal accidents;

(d) how do these figures compare with those for the same duration in 1957; and

(e) the measure adopted to prevent road accidents in Delhi?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (e). A statement giving the information required is laid on the Table of the House. [See Appendix IV, annexure No. 43.]

सीरिया जाने वाले भारतीय

*६६२. श्री डामर : क्या स्वास्थ्य मंत्री यह बतान की की कृपा करेंगे कि :

(क) भारतीय यात्रियों के, जो संक्रामक रोग से पीड़ित हों, संयुक्त अरब गणराज्य के सीरिया क्षेत्र में प्रवेश पर, जो पाबन्दी लगाई गई थी, क्या वह अब हटा ली गई है ; और

(ख) यदि नहीं, तो यह पाबन्दी कब तक रहेगी ?

स्वास्थ्य मंत्री (श्री करमरकर) : (क) जी नहीं ।

(ख) स्थानीय पीड़ित क्षेत्र के बीमारी से मुक्त घोषित कर दिये जाने पर संक्रामक रोग की पाबन्दियां हटा ली जाती हैं ।

भारत जाने वाले पर्यटक

*६६३. { श्री भक्त दर्शन :
श्री रामेश्वर टाटिया :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि वित्तीय वर्ष, १९५७-५८ में भारत में आये विदेशी पर्यटकों से भारत को विदेशी मुद्रा के रूप में कुल कितनी आय हुई ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : पर्यटक यातायात से जो विदेशी-मुद्रा की आय होती है हर वर्ष के लिये उसके प्राकड़े भारत के रिजर्व बैंक द्वारा इकट्ठे किये जाते हैं । १९५७ में विदेशी मुद्रा में १६ करोड़ रुपये की आयवनी हुई है ।

Rural Electrification in Punjab

*994. { Sardar Iqbal Singh;
Shri Ram Krishan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Punjab Government have requested the Centre for any aid for rural electrification in the State; and

(b) if so, what action has been taken by the Centre in this regard?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). No, Sir, Not for the specific purpose of rural electrification. The following loans to the Punjab Government have, however, been sanctioned under the programme for expansion of power facilities to increase employment opportunities, which is mainly intended for the rural areas:—

1955-56—Rs. 3.50 lakhs.

1956-57—Rs. 1.00 lakhs.

Health Services Centres in Rural Areas

*995. Pandit D. N. Tiwary: Will the Minister of Health be pleased to state:

(a) whether the Health Services Centres in rural areas to be opened under the allotment of \$3,654,000 by the UNICEF for which agreement was signed in June, 1957 will be in addition to 2000 and 1000 health centres planned to be opened in Block areas under the Second Plan scheme;

(b) whether further allotments by the UNICEF have been promised; and

(c) if so, of what amount?